

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
IA No. 285/JPR/2019
CP No. 89(ND)2017
In
TA No. 47/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Smt. Pooja Deora

...Petitioner

Versus

M/s R.S. Motors Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 08.07.2024.


(Prabhu Dayal Sewda)
Court Officer

May 01, 2024